

In the National Company Law Tribunal, Mumbai Bench
List of Creditors in the matter of Syska LED Lights Private Limited
Operational creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
			Date of receipt of claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Ponuku M.R Kumar, Assistant Commissioner of Central Goods and Services Tax, Division-V, Pune-I Commissionerate	NA	18-10-2024	2,03,09,097.00	2,03,09,097.00	NA	NA	NA	NA	NA	0	NA	NA
2	Employee's State Insurance Corporation, Maharashtra	NA	22-10-2024	2,84,880.00	2,84,880.00	NA	NA	NA	NA	NA	0	NA	NA
3	ESI Corporation sub regional office, Pune	NA	28-10-2024	52,17,724.00	52,17,724.00	NA	NA	NA	NA	NA	0	NA	NA
4	MAHIPATSANG BHARATSANG DODIYA State Tax Officer (9), Unit-11, Ahmedabad	NA	20-11-2024	3,93,657.00	3,93,657.00	NA	NA	NA	NA	NA	0	NA	NA
5	Excise and Taxation officer cum assessing authority , ward no-2, Gurugram East	NA	29-11-2024	10,01,41,283.00	10,01,41,283.00	NA	NA	NA	NA	NA	0	NA	NA
6	Employees Provident Fund Organisation	NA	25-11-2024	12,15,10,605.00	6,21,64,917.00	NA	NA	NA	NA	NA	0	NA	NA
Total				24,78,57,246.00	18,85,11,558.00						0		